

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO.787
TO BE ANSWERED ON 3.12.2015

SC/ST Employees Welfare Organisations/Associations

787. SHRI B.V.NAIK:

Will the Minister of COAL be pleased to state:

- a) whether any Scheduled Caste/Scheduled Tribe/Employees' Welfare Organisations/Associations have been established by the Public Sector Undertakings under the administrative control of the Ministry;
- b) If so, the details thereof;
- c) whether by-laws/rules governing the functioning of these Organisations/Associations are duly approved and regularly updated;
- d) if so, the details thereof; and
- e) the details of the mechanism available to oversee their functioning?

A N S W E R

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL,
POWER AND NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL)**

(a)to(e) There is no Scheduled Caste/Scheduled Tribe/ Employees' Welfare Organisations/Associations established by Coal India Limited (CIL) and Neyveli Lignite Corporation Limited (NLC) under the administrative control of the Ministry.
